

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/276/ (IB)/2017

NAME OF THE PETITIONER(S) : BHANSALI ENGINEERING POLYMERS LTD

NAME OF THE RESPONDENT(S)

: SURYODAYA PLASTICS LTD

UNDER SECTION

: 433 (e)(f)

-----S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the parties directly and place a note. Put up on 11.09.2017 at 10.30 A.M.

Member (Judicial)

bc